

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 41 OF 2016 & IA No. 106 of 2016
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016
APPEAL NO.54 OF 2016 & IA NO. 140 OF 2016

Dated: 3rd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 41 OF 2016 & IA No. 106 of 2016

In the matter of:

**Superintending Engineer (Operation)
State Load Despatch Centre, Gujarat**

...Appellant(s)

Versus.

Central Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg
Mr. B.B. Mehta, Chief Engineer

Counsel for the Respondent (s) : Mr. K.S. Dhingra

APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016

**State Load Despatch Centre,
M.P. Power Transmission Corporation. Ltd.**

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Aashish Anand Bernard
Mr. R.A. Sharma, S.E.

Counsel for the Respondent (s) : Mr. K.S. Dhingra for R-1

Mr. Nimesh Kumar Jha for R-4

APPEAL NO.54 OF 2016 & IA NO. 140 OF 2016**Chattisgarh State Load Despatch Centre (SLDC)****.... Appellant(s)****Versus****Central Electricity Regulatory Commission****.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatru
Mr. Girish Gupta, Rep for SLDC

Counsel for the Respondent (s) : Mr. K.S. Dhingra

ORDER

List these matters on **22.09.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

ts/pr

(Justice Ranjana P. Desai)
Chairperson